Minerals (Regulation and Development) Act, 1957. [Placed in Library. *See* No. LT-252/77J.

I. Reports (1974-75) and Audited Accounts of the Institute for Design of Electrical Measuring Instruments!, Bombay.

II. Administrative Reports (1974-75) and(1975-76) ana Audite^ Account of the Central Instituted of Tool Design, Hyderabad

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA); Sir. I beg to lay on the Table _a copy each (in English and Hindi) of the following papers*—

I. Fifth Annual Report and Audit ed Accounts of the Institute for Design of Electrical Measuring In struments, Bombay, for the year 1974-75.

II. Sixth Annual Report and Audited Accounts of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1975-76. [Placed in Library. See No.-LT-247/77 for I and II]

III. Annual Administration Report and Audited Accounts of the Central Institute of Tool Design. Hyderabad, for the year 1974-75.

IV. Annual Administration Report and Audited Accounts of the Central Institute of Tool Design, Hyderabad, for the year 1975-76. [Placed in Library. *See* No. LT— 248/77 for III and IV]

I. Reports (1974-75) ana (1975-76) ana Audited Accounts of the Small Industry Extension Traingingi Institute, Hyderabaa ana Related Papers

SHRI BRIJ LAL VERMA: Sir, I also beg *to* lay ₀n the Tab]_e th_e following papers:— 125 RS—4. I. Annual Report and Audited Accounts of the Small Industry Ex tension Training Institute, Hydera bad, for the year 1974-75.

II. Annual Report and Audited Accounts of the Small Industry Extension Training Institute, Hydera, bad, for the year 1975-76.

III. Statement giving reasons for tihe delay in laying th_e paper mentioned at (i) to (vi), above. [Placed in Library. *See* No. LT—249177 for I to HI]

I. The Copper (Prohibition of use in the Manufacture of Electrical Cables and wires) Amendment Order, 1976 and 1977

SHRI BRIJ LAL VERMA: Sir, I also beg t_0 lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Department of In-> dustriai evelopment), under _sub-sec-tion (6) of section 3 of the Essential Commodities Act, 1955: —

I. Notification S.O. No. 750(E), 23rd dated the November, 1976. Copper publishing the (Prohibition of Use in the Manufacture of Elec trical Cable, and Wires) Amend ment Order, 1976.

II. Notification S.O. No. 59(E), dated ttie 31st January, 1977, pub lishing the Copper (Prohibition of Use in the Manufacture of Electrical Cables Amendment and Wire) Order. 1977. [Placed Library. in See No. LT-162|77 for I and II].

Notifications of the Ministry of Finance (Department of Revenue ana Banking) ana Related Papers

SHRI H. M. PATEL: Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue j and Banking), together with a_n Explanatory Memorandum thereon:—

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(i) Notification No. 48/77-Cus., dated the 9th April, 1977, under subsection (2) of section 8 read with sub-section(3) of section 7 of the Customs Tariff Act, 1975.

(ii) Notification No. 49/77-Cus., dated the 9th April, 1977, under Section 159 of the Customs Act, 1962.

(iii) Notification Nos. 53177—CE to 56/77-CE, dated the 9th April, 1977, under section 38 of the Central Excises and Salt Act, 1944.

(iv) Notification No. 1|77-DBK., dated the 9th April, 1977, under section 159 of the Customs Act, 1962 and section 38 of the Central Excise and Salt Act, 1944. [Placed in Library, See No. LT-250J77 for (i) to (iv)].

REFERENCE STATEMENT TO BE MADE BY THE MINISTER OF TOURISM AND CIVIL AVIATION ON THE DAKOTA CRASH

SHRI LOKANATH MISRA (Oris-sa): Sir, I would like to know as to what happend about the statement to be made by the Minister of Tourism and Civil Aviation on the Dakota crash ? It wa₃ stated that he would make a statement as soon as he collects the information. I suppose that five days are enough for collecting the information. There is no mention about it.

SHRI RANBIR SINGH (Haryana): Today is the last day of this Session.

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौझिक) : निश्चित तारीख तो बताई नहीं गई थी । क्योकि जानकारी अभी तक उपलब्ध नहीं हुई है इसलिये मैं नरीं दे सकता ।

CALLING ATTENTION TO A MATTER

OF URGENT PUBLIC IMPORTANCE

Delay m the announcement of procurement price of wheat

DR. Z. A. AHMAD (Uttar Pradesh): Sir I beg to call the attention of the Minister of Agriculture and Irrigation to the wide-spread an-xity among the farmers due to the delay in the announcement by the Government regarding the procurement price of wheat and other rabi crops.

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): Sir, the price and procurement policy for Rabi grains is usually announced during the later half of March befpre the commencement of the rabi markating season. As Hon'ble Members are aware, it was not possible this year to do so on account of the General Elections and the formation of the new Government only at the < nd of March. Government have taken all possible steps to expedite a decision regarding the rabi policy. Discussions have already been held on 2nd and 3rd April, 1977 with the Chief Ministers/Food Ministers of the States on the recommendations of the Agricultural Prices Commission regarding the price and procurement policy for rabi cereals for marketing season 1977-78. A meeting of the concerned Committee of union Cabinet is feeing held this evening to decide this matter and the policy will be announced as soon as a decision is taken.

Meanwhile, in view of the commitment of the Government to ensure that the farmers do not suffer due to fall in prices, instructions were issued as early as on 14th March, 1977 to all State Government/Union Territory Administrations as well as the Food Corporation of India to make proper arrangements for providing price support to the producers for wheat and that till the decision of Government on the price and procurment policy